



Punjab Vidhan Sabha

Sixth (Budget) Session

Starred Questions

07 March, 2024

Total Questions - 20

To include renal impaired persons in the disability category

***1023 Sardar Gurpreet Singh Banawali (Sardulgarh):**

Health & Family Welfare, Medical Education & Research, Elections :-

Will the Health and Family Welfare Minister be pleased to state: -

a) whether the Government of Punjab is providing any special financial assistance to persons who have had kidney failure due to some reason and have undergone treatment by kidney transfer;

b) whether persons who have undergone kidney transfer or have had a kidney removed or donated can be included in the disability category or not togetherwith the number of such cases in Punjab; the details thereof?

Renovation of Canal Rest House at Village Akhara, Jagraon

***1027 Smt. Sarvjit Kaur Manuke (Jagraon):**

Defence Services Welfare, Welfare of Freedom Fighters ,Horticulture, Information & Public Reforms, Mines and Geology, Water Resources and Conservation of Land and water

Will the Water Resources Minister be pleased to state whether it is a fact that the condition of the Canal Rest-House built on the Abohar Canal at village Akhara in Jagraon constituency has deteriorated so much; if so, whether there is any proposal under consideration of the Government to renovate this rest-house (Heritage); if so, the time by which it is likely to be done?

Removal of Eucalyptus trees on roads

***1034 Sardar Harmit Singh Pathanmajra (Sanour):**

Food, Civil Supplies and Consumer Affairs, Forests, Wild Life Will the Forest Minister be pleased to state whether the Government intends to remove the Eucalyptus trees along the roads so that further the ground water level does not go down; if so, the time by which it is likely to be done?

Repair of road from village Norangabad to via village Malmohri to village Lalpura

***1041 Sardar Manjinder Singh Lalpura (Khadoor Sahib):**

Agriculture & Farmers Welfare, Animal Husbandry, Fisheries and Dairy Development, Food Processing

Will the Agriculture Minister be pleased to state whether it is a fact that the condition of the road from village Naurangabad to via village Malmohri to village Lalpura in the Constituency Khadoor Sahib is quite dilapidated and, the repair of which is due since 2016; if so, the reasons for not repairing so far despite being due togetherwith the time by which this road will be repaired?

Details of current status of C.H.C. Dada Colony Jalandhar

***1017 Sh. Avtar Singh Junior (Jalandhar North):**

Health & Family Welfare, Medical Education & Research, Elections :-

Will the Health & Family Welfare Minister be pleased to state: -

a) whether it is a fact that Urban Community Health Centre (CHC) is situated at Dada Colony Jalandhar;

b) the details of various centres/wards functioning under the Community Health Centre such as Maternity Ward, Burn Centre/Ward and Orthopaedic Centre/Ward etc;

c) the number of patients attended in O.P.D of various centres/wards of aforesaid C.H.C. during October, November, 2023;

d) the funds incurred on community centre during two months?

Repair of Mallanwala-Zira road

***1019 Sh. Naresh Kataria (Zira):**

Public Works (B&R), Power

Will the Public Works (B&R) Minister be pleased to state whether it is a fact

that the condition of the Mallanwala-Zira road, which is a major road, is quite dilapidated; if so, whether there is any proposal under consideration of the Government to repair this road; if so, the time by which it is likely to be done?

Details of teachers and lecturers in the schools of constituency Chabbewal

***963 Dr. Raj Kumar (Chabbewal):**

Technical Education & Industrial Training, Higher Education, School Education

Will the Education Minister be pleased to state the category-wise details of headmasters, teachers, and lecturers in Primary, High and Secondary Schools in constituency Chabbewal at present together with steps taken/are being taken by the government to fill up the vacant posts; the details thereof?

Formulating a policy on division of common land

***1024 Smt. Narinder Kaur Bharaj (Sangrur):**

Revenue, Rehabilitation and Disaster Management, Water Supply & Sanitation Will the Revenue Minister be pleased to state whether it is a fact that the common land owned by people in the State cannot be divided because of the lack of consensus of all the brothers; if so, there is any proposal under consideration of the government to formulate a policy to solve this problem, so that the land could be divided according to the consensus of more than 50 % of the family members; the details thereof?

Cultivation of poppy

***1029 Sardar Harmit Singh Pathanmajra (Sanour):**

Agriculture & Farmers Welfare, Animal Husbandry, Fisheries and Dairy Development, Food Processing

Will the Agriculture Minister be pleased to state whether the Government intends to cultivate poppy in Punjab to curb the synthetic drug; if so, the time

by which it is likely to be done?

To transfer a portion of Company Bagh (Ram Bagh) to Private Party

***1011 Sh. Kunwar Vijay Pratap Singh (Amritsar North):**

Local Government,Parliamentary Affairs :-

Will the Local Government Minister be pleased to state:-

(a) how and under what circumstances a portion of the Company Bagh (Ram Bagh) has been transferred to a private party;

(b) whether any tender or any communique had been issued before signing the MOU with the private party;

(c) whether Improvement Trust Amritsar is competent to sign such MOU;

(d) provide a copy of the MOU and other related documents?

**Details of the amount released to beneficiaries under Ashirwad scheme from
April, 2022 to date**

***925 Sardar Partap Singh Bajwa (Qadian):**

**Social Justice, Empowerment and Minorities, Social Security and Women and
Child Development :-**

Will the Social Justice, Empowerment and Minorities Minister be pleased to state the number of beneficiaries who have been benefited under the Ashirwad Scheme by the Punjab Government since 1.04.2022 to date alongwith the number of cases still pending togetherwith the amount being given per beneficiary; the details be provided?

**Regarding Toll Plazas located near Village Warring on Sri Muktsar Sahib -
Kotkapura Road**

***973 Sardar Jagdeep Singh Kaka Brar (Muktsar):**

Public Works (B&R), Power

Will the Minister of Public Works (B&R) be pleased to state the year in which the toll plaza on Sri Muktsar Sahib - Kotkapura Road was approved by

the government and the dates on which this road was constructed by the toll company ; whether completion certificate to this company has been issued by the government to this toll company; whether the Sirhind Feeder that falls between Kotkapura and Muktsar Road is mentioned in this contract and what were the government contractual terms and conditions with this company and does this company meet these conditions; if not whether any action will be taken by the Government against this company during this period, details be given?

Prohibition over reinstatement of retired pensioner professors

***953 Dr. Sukhwinder Kumar Sukhi (Banga):**

Technical Education & Industrial Training, Higher Education, School Education :-

Will the Higher Education Minister be pleased to state: -

a) whether it is a fact that under the Visiting Resource Faculty Scheme launched by the State Government last year, retired pensioner professors are re-recruited as Professors/Associate Professors/Assistant Professors in Government Colleges of the State and the recruitment of Principals in Private Colleges is made conditional of 12 years of experience as Professors/Associate Professors/Assistant Professors, due to which most of the retired pensioner professors are re-employed in State Colleges till the age of 70 years after retirement, whereas the state NET/JRF/UGC/M.PH./PHD pass qualified youth are deprived of jobs due to which the brain drain is getting a boost in the state;

b) If the reply to part (a) above be in affirmative, whether the Government is considering any proposal to provide maximum jobs in the Education Department to the eligible youth of the State for the recruitment of Principal in Private Colleges by reducing the condition of 12 years of experience as Professor/Associate Professor/Assistant Professor to 5 years and to completely ban the re-appointment of retired Pensioner Professors/Associate Professors/Assistant Professors in Government and Private Colleges and to recruit eligible youth on these posts; if so, the time by which it is likely to be done and if not, the reasons therefor; the details be provided?

Repairing of roads in the Darbar Ganj Rest House Complex

***940 Sardar Gurdit Singh Sekhon (Faridkot):**

Public Works (B&R), Power

Will the Public Works (B&R) Minister be pleased to state whether it is a fact that it has been almost ten years since the roads in Darbar Ganj Rest House complex were repaired and now these roads are completely dilapidated; if so, whether there is any proposal under consideration of the Government to repair these roads; if so, by when?

Details of Grants released to Gram Panchayats of Phillaur constituency and development projects completed

***993 Sh. Vikramjit Singh Chaudhary (Phillaur):**

Transport, Rural Development & Panchayats :-

Will the Rural Development and Panchayats Minister be pleased to state :-

(a) Village-wise and year-wise total number of grants given to Gram Panchayats of Phillaur constituency since 10th March, 2022;

(b) the details of development projects awarded and completed in Phillaur constituency since 10th March, 2022 ?

To make provision of potable water in the villages of Jagraon Constituency

***1028 Smt. Sarvjit Kaur Manuke (Jagraon):**

Revenue, Rehabilitation and Disaster Management, Water Supply & Sanitation

Will the Water Supply and Sanitation Minister be pleased to state whether it is a fact that in many villages of the Constituency Jagraon, the pipes of potable water have broken and merge with the sewer pipes; if so, whether there is any proposal under the consideration of the Government to arrange portable water in view of this serious problem; if so, the time by which it is likely to be done?

Compensation to the people of Khadoor Sahib constituency for the damage caused by floods during the year 2022

***1042 Sardar Manjinder Singh Lalpura (Khadoor Sahib):**

Revenue, Rehabilitation and Disaster Management, Water Supply & Sanitation

Will the Revenue Minister be pleased to state whether it is a fact that Compensation for the damage occurred by the floods in village of Khadoor Sahib Constituency in year, 2022 has not been provided to some persons; if so, the reason therefor and the time by which Compensation amount will be provided to concerned persons?

Shifting of Dumping Ground at Dinanagar to another place

***964 Mrs. Aruna Chaudhary (Dina Nagar):**

Local Government, Parliamentary Affairs Will the Local Government Minister be pleased to state whether there is any proposal under consideration of the Government to shift the dumping ground at Dinanagar from the roadside to any other suitable place ; if so , the time by which it is likely to be done?

To install the Hi-Tech C.C.T.V cameras on the pattern of Chandigarh at S.A.S Nagar

***961 Sardar Kulwant Singh (S.a.s. Nagar):**

Chief Minister Will the Chief Minister be pleased to state whether the provision of an amount of rupees 10 crore for installation of Hi-Tech C.C.T.V Cameras on the intersections of road on the pattern of Chandigarh at S.A.S Nagar and an amount of rupees 5 crore has also been provided for this purpose in the budget of year 2023-24 as well; if so, the time by which the above said cameras will be installed at S.A.S Nagar?

To give compensation to the farmers for their crop loss on the basis of Girdawaris

***989 Sardar Sukhjinder Singh Randhawa (Dera Baba Nanak):**

Agriculture & Farmers Welfare, Animal Husbandry, Fisheries and Dairy Development, Food Processing :-

Will the Revenue Minister be pleased to state :-

(a) whether the Present Government has conducted special Girdawaris in the State for the loss of crops of farmers;

(b) the district-wise compensation given by the Government to farmers for loss of crops on the basis of the above mentioned Girdawaris togetherwith the criteria adopted and the amount paid per acre, the details thereof;

(c) the district-wise number of farmers in the State who have been given 15000/- or more as above referred compensation?

Chandigarh, 160001.
Tuesday 5th March, 2024.

R.L. Khatana,
Secretary .